which was that no further advances would be granted against stocks of rice and paddy; secondly, where there were combined accounts "of rice and paddy with other articles, they would be separated and advances against rice and paddy would be frozen. The Reserve Bank, increased the margin money to 35 per cent., as a result of which the total advances which about a couple of months back stood at about twentyfour crores of rupees came down to about fourteen or fifteen crores of rupees which, in other words, means that so much of the foodgrains have come into the market.

Oral Answers

PROF. G. RANG A: Are we to unerstand that this rise in the price of foodgrains, especially rice, is completely independent of similar rises in the prices of other commodities?

SHRI A. P. JAIN: No.

श्वी देवकीनंदन नारायणः अभी यह कहा गया कि गत वर्ष मिलेट्स की पैदावार बहुत कम हुईँ। तो में मंत्री महोदय से यह जानना चाहूंगा कि इस वर्षं पैदावार बढाने के लिये क्या कोशिश हो रही है।

श्वी क्रजित प्रसाद जैन : बहुत कोशिश हो रही है। मंसूरी की कांफ्रेंस में हमनें बहुत सोचा। वहा हमने ज्यादा पैदावार बढ़ाने क्रीर अधिक सहायता देने की कुछ योजनायें बनाईं।

MR. CHAIRMAN: Yes, Mr. Saksena.

SHRI DEOKINANDAN NARAYAN: This question is coming out of the earlier question, Sir.

MR. CHAIRMAN : And he is coming out of it.

SHRI H. P. SAKSENA: What is the standard that the Government employs to find out whether there has been a rise in prices or whether there has been a fall? Am I to understand that if the price of wheat goes down below Rs. 10 per maund, it is a fall and if it rises above Rs. 10 per maund, it is a rise? Am I right in stating that? Do I also understand that the same applies to the price of rice also?

SHRI A. P. JAIN: The hon. Member is a school teacher and one feels rather diffident in saying that he is not correct; but to my mind, a rise means going upwards, that is, the price tomorrow

being higher than what it is today; and going down means going downwards, that is, the price tomorow being lower than what it is today.

SHRI BHUPESH GUPTA: May I know as to when it came to the notice ot Government that the hoarding was due, at least partially, to the finances being advanced by the scheduled banks in the country?

SHRI A. P. JAIN: We had been noticing it for some months but we thought that the stage had come about the middle of May when action could be takea and we took action then.

SHRI BHUPESH GUPTA: May 1 know as to why no action was taken as soon as it became known to Government that speculative purchases were: going on on the part of some profiteers and that the banks were advancing money?

SHRI A. P. JAIN: Well, a wise decision is the one taken at the proper time.

SHRI BHUPESH GUPTA: May I know whether Government agree, after their experience, that they did not act,, at least in this matter, at the proper time?

SHRI A. P. JAIN: I do not accept that.

SHRI B. C. GHOSE: May I ask the

hon. Minister, in relation to the measures which had been proposed to be taken at the Mussoorie Conference for increasing the production of foodgrains, whether any agreement has been arrived at between the Ministry and the Planning Commission in regard to the-extent of increase that is desired and the assistance that would be required?

SHRI A. P. JAIN: We made the first preliminary round at Mussoorie. There is going to be discussion between my Ministrv and the Planning Commission and, finally, all these things will be examined by the Ministry of Food and' Agriculture, the Planning Commission and the representatives of the State Governments.

CENTRAL HOSPITAL OF MICA MINFS LABOUR WELFARE ORGANISATION AT KARMA

*123. SHRI R. G. AGARWALA: Will the Minister for LABOUR be pleased' to state:

Oral Answers

(b) what is the grade and qualification of the Medical Superintendent of the hospital?

" THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) A sum of Rs. 9,10,430 was sanctioned.

(b) A statement showing the grade and qualifications prescribed for the post is laid on the Table of the Sabha.

STATEMENT

(b) (i) *Grade* : Rs. 260-15-440-20-500 EB-50/2-750 plus Rs. 100 p.m. as non-practising allowance, plus dearness allowance at the Central Government rates. In addition rent free furnished quarters and free supply of electricity up to 30 units and water up to 6,500 gallons per month are provided.

(ii) *Qualifications:* Graduate in Medicine and Surgery of recognised University or equivalent.

(iii) About two years' experience of treatment of cases in all branches of medicine as Provincial Medical Officer in a State Government. Experience in a well established hospital with experience of an administrative or supervisory nature, desirable.

SHRI R. G. AGARWALA: What is the present salary of the doctor?

SHRI ABID ALI: I have mentioned that in the statement. As regards his present salary, the doctor is not there.

SHRI R. G. AGARWALA: May I know whether Government is justified in appointing such a junior officer for this big and important hospital?

SHRI ABID ALI: We have been writing to the Union Public Service Commission since 1954. The post was advertised and a selection was made but that person did not come. Another was selected but was found medically unfit and now a third person is being considered.

SHRI R. G. AGARWALA: Is Government aware that there is a lot of discontentment in the mica field about 2 - 6 R S. 11. (56)

3-6 R. Sabha/56

the treatment of surgical and T. B. cases?

SHRI ABID ALI: Nothing of that kind, at least, has come to my notice.

DR. R. P. DUBE: What is the pay that is being paid to the doctor?

SHRI ABID ALI: All that is mentioned in the statement. The scale is Rs. 260-15-440. This goes up to Rs. 750 plus Rs. 100 nonpractising allowance plus usual allowances. In addition, he gets a rent free furnished house and free supply of electricity up to 30 units and water up to 6,500 gallons per month.

DR. R. P. DUBE: What is the present pay of the incumbent?

SHRI ABID ALI. I gave a short history about it.

SHRI R. G. AGARWALA: For how long has there not been a lady doctor in the hospital and how long would it take before one is appointed?

SHRI ABID ALI : A person was recommended by the Union Public Service Commission and she was appointed but subsequently she resigned and went away.

HOSPITAL AT TISRI FOR MICA MINERS

*124. SHRI R. G. AGARWALA: Will the Minister for LAROUR be pleased to state:

(a) when the recommendation for setting up a Regional Hospital at Tisri was made by the Mica Mines Labour Welfare Advisory Committee; and

(b) what progress has so far been made in this connection?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) In January 1954. The proposal was received by the Government in September 1954.

(b) Administrative approval for the construction of the Hospital was accorded in April 1955. The site has been selected. Plans and estimates have since been finalised, and financial sanction will issue shortly. The requirements of Staff have also been worked out.